

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) to (e). Information is being collected and will be laid on the Table of the Lok Sabha.

Development of Towns in Kerala under the scheme for Integrated Development of Small and Medium Towns

2232. SHRI B.K. NAIR: Will the Minister of WORKS AND HOUSING be pleased to state whether in view of the extremely high density of population in Kerala the ceiling limit of one lakh population would be reasonably raised to a higher level to accommodate slightly larger towns which are also in need of development under the scheme for integrated development of small and medium towns ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): There is no such proposal.

Promotion of Officers of Indian Supply Service

2233. SHRI KESHAVRAO PARDHI: Will the Minister of SUPPLY be pleased to state:

(a) whether it is a fact that Officers of Indian Supply Service were taking more than nine years in 1977 to get even first promotion ;

(b) if so, the prospects for their first and second promotions, batch-wise ; and

(c) how many cadre reviews the Department has undertaken since 1973 and if no review has been undertaken, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS: (SHRI BUTA SINGH): (a) Yes, please.

(b) All officers who joined in May/June, 1974, except three, have now got their first promotion as Deputy Director (Supplies). Some of the Officers who joined in 1968 have already got their second promotion in 1981, and some more are in the zone of consideration for promotion in 1982.

(c) A limited cadre review was undertaken in March, 1976 when two posts of Selection Grade Directors were created to reduce stagnation to some extent. A comprehensive cadre review could not be undertaken at that time because the re-assessment of the total staff requirements of the Indian Supply Service became necessary in view of enhanced devolution of powers to intending departments, and a High Power Committee had also been appointed to go into the working of the DGS & D. It was, therefore, decided that the cadre review should await the report of the Internal Work Study Unit and of the High Power Committee. A proposal for comprehensive cadre review of the Service is at present under active consideration.

Registration of Deeds of D.D.A. MIG Flats in East of Kailash

2234. SHRI UTTAMRAO PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the progress made so far in the matter of registration deeds in case of MIG flats of DDA in East of Kailash, New Delhi, which were allotted on cashdown basis in 1975 and 1976 ;

(b) how long more will it take for the D.D.A. to carry out the registration in the names of the allottees ; and

(c) the reasons, why the D.D.A. has not registered these deeds for the last six years or so ?